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MOST URGENT

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By e-mail

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No. : B (Gen)-5601/57/2020/690

Date : 10th September, 2020.

From,

S.G. Dige
Registrar General,
High Court of Bombay,
Mumbai.

Sujas (Adm.) to attend

[Signature]
PDS

10-9-2020

To,

The Principal Judge, City Civil & Sessions Court, Mumbai.
The All Principal District & Sessions Judges.
The Chief Metropolitan Magistrate, Mumbai.
The Chief Judge, Court of Small Causes, Mumbai.

Subject :- Extension to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018.

Sir/Madam,

Apropos the subject, I am to state that the Hon'ble Chief Justice has been pleased to grant extension for a period of one (01) year to the existing Select/Wait Lists for the posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal prepared in Recruitment Process-2018, from the date of expiry of lists.

I am, therefore, request you to take note thereof and display the same on the Notice Board as well as on the official web-site of District Court, under intimation to this office.

Yours faithfully,

[Signature]
10.9.20
Registrar General